

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2940**

**TO BE ANSWERED ON THE 13<sup>TH</sup> MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)**

**FIRE SAFETY**

**2940. SHRIMATI DARSHANA VIKRAM JARDOSH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has received representations to provide funds to State Governments to improve fire safety and allied services, particularly in urban areas, in view of rapid urbanization and financial crunch in local self Governments;**

**(b) if so, the action taken in this regard;**

**(c) the total funds allocated to the States and the amount utilised during each of the last three years and the current year, State-wise including Gujarat; and**

**(d) whether the Government is contemplating to open a branch of National Fire Service College, Nagpur in Gujarat to meet the growing demand for trained manpower in this field, if so, the time by which such branch is likely to be opened?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (c): The Fire Services have been included as a Municipal function under the XII Schedule of the Constitution of India Article 243 (W). Therefore, it is the primary responsibility of the municipal bodies themselves and the State Governments to allocate sufficient resources for improving fire safety in the areas of their jurisdiction.**

**The Government of India supplements the efforts of State Governments by providing technical advice and financial assistance from time to time by providing funds under different Central Schemes.**

**Under the Scheme of “Modernization of Fire Services in the country”, Rs. 34.00 Crore was released to 17 states/UTs during 2014-16 for equipping fire stations with modern equipment. The details of funds released to States during 2014-15 and 2015-16 under the Scheme of “Modernization of Fire & Emergency Services”, is given at Annex-I. The scheme has been subsumed in State Plan after adoption of 14<sup>th</sup> Finance Commission recommendations.**

**At present, there is no Central Scheme under the Ministry of Home Affairs for providing financial assistance to the States for improving fire safety.**

**(d): No Madam.**

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**ANNEX-I**  
**L.S.US.Q.NO.2940 FOR 13.03.2018**

**State-wise releases under the Scheme of  
“Modernization of Fire Services in the country”**

<b>Name of the States</b>	<b>Year</b>	
	<b>2014-15</b>	<b>2015-16</b>
Andhra Pradesh	Rs. 2.00 Cr.	--
Arunachal Pradesh	Rs. 2.00 Cr.	--
Assam	Rs. 2.00 Cr.	--
Bihar	Rs. 2.00 Cr.	--
Goa	Rs. 2.00 Cr.	--
Gujarat	Rs. 2.00 Cr.	--
Himachal Pradesh	Rs. 2.00 Cr.	--
Jammu & Kashmir	Rs. 2.00 Cr.	--
Karnataka	Rs. 2.00 Cr.	--
Maharashtra	Rs. 2.00 Cr.	--
Manipur	Rs. 2.00 Cr.	--
Meghalaya	Rs. 2.00 Cr.	--
Mizoram	Rs. 2.00 Cr.	--
Nagaland	Rs. 2.00 Cr.	--
Orissa	Rs. 2.00 Cr.	--
Delhi	--	Rs. 2.00 Cr.
Puducherry	--	Rs. 2.00 Cr.
<b>Total</b>	<b>Rs.30.00 Cr.</b>	<b>Rs. 4.00 Cr.</b>

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